

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of all the District Judges working in the State of Telangana (excluding the Officers working on deputation and also the Officers working in twin cities of Hyderabad, Ranga Reddy District and Medchal-Malkajgiri District) to participate in the Webinar relating to “*Victim Compensation in POCSO Cases*” on 03.09.2022 (Saturday) from 2.00 p.m. to 05.00 p.m., through Cisco Webex Video Connectivity – **ORDERS – ISSUED.**

READ: Letter Roc.No.521/2022/TSJA-Sec'bad, dated 16.08.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3364/2022-B.SPL., DATED:01.09.2022

The High Court is pleased to pass the following order:

All the District Judges working in the State of Telangana (*excluding the Officers working on deputation and also the Officers working in Twin cities of Hyderabad, Ranga Reddy District and Medchal-Malkajgiri District*), are hereby nominated to participate in the Webinar relating to “**Victim Compensation in POCSO Cases**” on 03.09.2022 (Saturday) from 2.00 p.m. to 05.00 p.m., through Cisco Webex Video Connectivity.

The URL Link and Meeting ID to join Webinar:

URL Link: **<https://hcts.webex.com/meet/tsja.secbad>**

Meeting ID: **1261117830**

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said Webinar through virtual mode.


REGISTRAR (VIGILANCE)

To

13. All the District Judges working the State of Telangana.
14. The Registrar General and all other Registrars, High Court for the State of Telangana.
15. The Director, Telangana State Judicial Academy, Secunderabad.
16. The Chief Judge, City Civil Court, Hyderabad.

17. The Metropolitan Sessions Judge, Hyderabad.
18. The Chief Judge, City Small Causes Court, Hyderabad.
19. The Principal Special Judge for C.B.I. Cases, Hyderabad.
20. The Member Secretary, Telangana State Legal Services Authority, 2nd Floor, 'C' Block, High Court Premises, Hyderabad.

21. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERES:**

- | | | |
|-------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

22. The Pay and Accounts Officer, Hyderabad.

23. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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